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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

SPECIAL BENCH (URGENT HEARINGS THROUGH VIDEO CONFERENCE)  
**PRESENT: HON'BLE SHRI RATAKONDA MURALI— MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI—MEMBER TECHNICAL**  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.09.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 245/9/HDB/2020
NAME OF THE COMPANY	IL & FS Engineering and Construction Company Ltd
NAME OF THE PETITIONER(S)	Sree Shakthi Industries
NAME OF THE RESPONDENT(S)	IL & FS Engineering and Construction Company Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


**ORDER**

Counsel for operational creditor is connected through video conference.

Counsel is directed to intimate to the Tribunal whether there is any stay order against corporate debtor from proceedings passed by Hon'ble NCLAT.

List the matter on 28.09.2020.

  
Member(Technical)

  
Member(Judicial)

Pavani